

Government of India
Ministry of Drinking Water and Sanitation
 LOK SABHA
 UNSTARRED QUESTION NO.254
 TO BE ANSWERED ON 19-07-2018

Sanitation Facilities in Tribal and Backward Areas

254. SHRI RAVINDRA KUMAR PANDEY:

SHRI NISHIKANT DUBEY:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the details of the steps taken by the Government to improve sanitation facilities in the tribal and backward areas of the country, State-wise especially Giridih district and Santhal Pargana division of Jharkhand; and
 (b) the details of the funds allocated and utilised for the same during each of the last three years and the current year?

ANSWER

**MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION
 (SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) The Swachh Bharat Mission (Gramin) [SBM(G)] was launched on 2nd October, 2014 with the aim to attain Open Defecation Free India by 2nd October, 2019 by providing access to toilet facilities to all rural households in the country. The focus of the scheme is on behavior change and usage of toilets. Under SBM(G), funds are released to the States/UTs for construction of Individual Household Latrines (IHHLs), Community Sanitary Complexes and for Solid and Liquid Waste Management activities. Adequate priority is given for Scheduled Castes/Scheduled Tribes (SC/ST) dominated areas of the country including the State of Jharkhand. All the Scheduled Castes and Scheduled Tribes households as per the Base Line Survey 2012 are eligible for incentive under the programme for construction of IHHLs.

(b) Under SBM(G), 22% and 10% of annual budget allocation is earmarked for Schedule Castes (SCs) and Schedule Tribes (STs) components respectively. State/UT-wise Central share released and utilised under SBM(G) during last 3 years and current year is given at Annexure.

Further the details of Central share released and utilised in Giridih district and Santhal Pargana Division (Godda, Deoghar, Dumka, Jamtara, Sahibganj and Pakur districts) as reported by State on Integrated Management Information System (IMIS) of SBM(G) are as under :-

(Rs. in crore)

District	2015-16		2016-17		2017-18		2018-19 (Upto 17.7.2018)	
	Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
Giridih	2.00	18.82	10.00	33.18	57.50	46.05	0.00	23.23
Godda	1.00	7.66	5.00	8.19	30.00	15.60	0.00	10.21
Deoghar	5.00	8.42	9.00	19.25	45.00	15.34	0.00	9.05
Dumka	7.50	11.34	7.00	24.15	49.00	18.63	0.00	1.04
Jamtara	0.00	1.04	3.00	20.44	20.00	33.36	0.00	0.37
Sahibganj	2.50	24.95	3.00	11.42	28.00	10.32	0.00	12.52
Pakur	0.50	7.80	3.00	18.98	20.00	23.67	0.00	11.27

**Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.254
due for reply on 19-07-2018**

State/UT-wise, Central share released and utilised under SBM(G) during last 3 years and current year (Rs. in Crore)								
State/UT	2015-16		2016-17		2017-18		2018-19 (Upto 17.7.2018)	
	Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
A & N ISLANDS	3.4	0	3	0.2	30.72	5.9166	0.00	11.85
ANDHRA PRADESH	234.17	292.09	342.21	415.07	1219.88	1255.9098	562.99	181.01
ARUNACHAL PRADESH	38.71	29.22	65.09	65.05	137.30	56.7182	0.00	10.44
ASSAM	474.27	484.35	747.58	568.23	1171.95	721.6298	0.00	240.93
BIHAR	221.55	325.59	131.86	148.69	875.92	153.7887	2088.18	593.91
CHHATTISGARH	144.72	263.19	584.46	408.88	677.83	570.4698	83.29	175.32
D & N HAVELI	0	0	0	0	17.68	0	0.00	6.08
DAMAN & DIU	0	0	0	0	2.00	0	0.00	0.99
GOA	1.05	4.83	0	0	0.52	5.7717	0.00	15.15
GUJARAT	478.22	575.9	751.23	626.48	466.04	395.604	0.00	32.02
HARYANA	32.76	72.27	68.79	34.2	39.66	34.4337	0.00	1.57
HIMACHAL PRADESH	4.37	71.42	117.3	81.37	20.68	24.4149	0.00	6.98
JAMMU & KASHMIR	4.05	66.92	59.51	53.19	202.38	164.541	278.37	46.44
JHARKHAND	97.32	262.77	455.46	423.44	698.66	560.5688	284.42	191.20
KARNATAKA	450.77	444.21	419.56	399.53	983.39	773.442	213.04	97.86
KERALA	8.5	17.03	196.28	137.52	59.36	16.9208	0.00	1.58
MADHYA PRADESH	374.33	803.06	1210.77	1121.1	1380.61	757.3804	409.74	551.07
MAHARASHTRA	567.45	644.49	528.94	616.11	1235.34	839.0418	0.00	111.07
MANIPUR	44.19	53.48	27.28	4.54	77.02	6.0966	0.00	14.20
MEGHALAYA	35.65	56.13	75.7	41.13	153.89	77.0598	0.00	4.24
MIZORAM	3.32	6.66	10.98	4.31	46.24	31.7334	4.98	1.35
NAGALAND	10.83	28.1	64.12	44.12	71.41	7.2167	0.00	36.35
ODISHA	571.5	1197.06	863.65	868.28	457.02	462.4985	1052.27	174.56
PUDUCHERRY	4.4	0	0	2.65	50.25	9.3749	0.00	15.59
PUNJAB	38.7	59.34	197.02	73.26	283.48	43.0199	0.00	5.10
RAJASTHAN	938.73	1287.23	777.3	1065.63	981.51	848.2066	0.00	46.82
SIKKIM	6.12	5.9	6.87	2.85	12.98	1.0123	0.00	0.14
TAMIL NADU	78.94	560.44	537.02	506.17	865.94	784.8627	0.00	117.83
TELANGANA	128.39	157.53	135.72	173.63	481.94	305.6819	0.00	207.05
TRIPURA	38.89	52.89	24.98	20.03	24.00	16.304	0.00	4.29
UTTAR PRADESH	565.39	571.91	1153.33	1131.74	3155.37	2532.2224	2395.65	2474.48
UTTARAKHAND	49.37	71.67	348.05	149.55	146.69	175.0518	0.00	11.13
WEST BENGAL	712.92	904.79	655.5	838.58	583.23	430.8722	127.06	28.29
	6362.96	9370.47	10559.58	10025.49	16610.88	12067.77	7500.00	5416.92